

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4251 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/29.06.2020 Heard through V.C.

Mr. Dilip Kumar Sinha, learned counsel for the petitioner commenced his argument on behalf of the petitioner.

Mr. A.K. Singh, learned counsel and Mr. Suraj Prakash, A.C. to G.P.II appears for the Accountant General and the State respectively.

Put up this case on 6th July, 2020 for further hearing.

(Deepak Roshan, J.)

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